Sr.No.	Queries	Query Raised by	Reply
1	Provide Format for the Affidavit certifying bank guarantee	Reliance Industries Ltd., Devashree Ispat (P) Ltd. And Shriram Pistons and Rings	Affidavit format has been uploaded as Annexure '1'.
2	Modification in the Bank Guarantee Format by incorporation of the word "issued" in Para 7 with reference to directions of Hon'ble Supreme Court.	Indian Wind Power Association (Northern Region Council)	Para '7' of the BG format corrected and uploaded as Annexure '2'.
3	Whether the Bank Guarantee is to be submitted as entity wise or as per individual item-wise as mentioned in the list.	Reliance Industries Ltd.	The Bank Guarantees are to be submitted individual item-wise as per the list attached at Annexure '3'
4	The denomination of non-judicial stamp paper to give Bank Guarantee.	Krihaan Texchem Private Limited. (Formerly Reid & Taylor (India)Ltd)	To be decided by the bank
5	Format of Covering Letter of Bank	Devashree Ispat (P) Ltd.	To be decided by the bank
6	Format of Mandate form of bank with request letter.	Devashree Ispat (P) Ltd.	As per Government of India directions, as annexed at Annexure '4'
7	Documents to be submitted for "Request of refund	The Supreme Industries Limited	a. Affidavit as per the Format
	letter".		b. Bank Covering letter
			c. Bank Guarantee as per the format
			d. Mandate Form of the Bank
			e. Copy of relevant REC certificate(s) along with name of intermediary, if any
			f. Board Resolution authorising the submission of BG and refund of the amount, (wherever applicable).
			g. Copy of document(s) authenticating change in status, if any, of the purchasing entity.
8	Whether Structured Financial Messaging System (SFMS) for online authenticating the bank guarantees to be followed by the banks issuing bank guarantee		As per directions of RBI and Government of India, from time to time.

NB In case of any query/clarifications, reference may be sent to : rajiv@cercind.gov.in